

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

**O.A No. 3845/2018**

This the 12<sup>th</sup> day of October, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Ms. Aradhana Johri, Member (A)**

Dr. Ushakumari M.C. Principal,  
Age 55 years, Group 'A',  
Jawahar Navodaya Vidyalaya,  
Jaffar Pur Kalan (PO),  
New Delhi – 110 073.

...Applicant

(None)

Versus

1. Union of India  
Through Secretary,  
Department of School,  
Education & Literacy,  
124-C, Shastri Bhawan,  
New Delhi.

2. The Commissioner  
Navodaya Vidyalaya Samiti,  
B-15, Institutional Area,  
Sector-62, Noida-201 307,  
Uttar Pradesh.

...Respondents

O R D E R (O R A L)

**Justice L. Narasimha Reddy, Chairman :**

This O.A was listed for admission yesterday. Since there was no representation for the applicant, we directed it to be listed for dismissal today, so that the applicant can

have an opportunity. Today also, there is no representation from the applicant. Hence, the O.A is dismissed for default.

(Aradhana Johri)  
Member (A)

(Justice L. Narasimha Reddy)  
Chairman

/Mbt/